

HIGH COURT OF TRIPURA
AGARTALA

No.F.16(6)-HC/13-18/ 2082 -83

Dated, Agartala
the 29th January, 2019.

NOTIFICATION

Hon'ble High Court has been pleased to cancel it's Tender vide NIT No.F.16(6)-HC/13-18/11915-19 Dated, Agartala the 19th July, 2018 regarding "*Maintenance and beautification of the garden of High Court of Tripura and the Residence / Bungalow of the Hon'ble the Chief Justice*" and it has been decided that a fresh tender notice will be floated shortly.

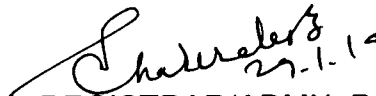
This is for information of all concerned.

Sd/-

(S.CHAKRABORTY)
REGISTRAR(ADMN. P & M) I/C

Copy to:-

1. The System Analyst, High Court of Tripura, Agartala, with a request to upload the NOTIFICATION in the website of the High Court of Tripura, Agartala.
2. NOTICE BOARD, High Court of Tripura, Agartala.


29-1-19
REGISTRAR(ADMN. P & M) I/C